

S.No.	Circle	(a) Gram Panchayats with telephones, as on 29.2.1992	(b) % with telephones
1	2	3	4
10.	Madhya Pradesh	6766	28.8
11.	Maharashtra	6128	24.6
12.	North-East	380	15.4
13.	Orissa	2296	52.0
14.	Punjab	1587	14.4
15.	Rajasthan	3554	48.3
16.	TamilNadu	7523	56.6
17.	Uttar Pradesh	5365	7.3
18.	West Bengal	1315	37.7
19.	Delhi (U.T.)	167	87.4
Total		61330	26.8

Navigational Facilities at Airports

vanced navigational facilities at these airports; and

*183. SHRI CHANDRAJEET YADAV:
SHRI GEORGE FERNANDES:

(c) the steps being taken by the Government to remove these deficiencies?

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) All the airports are adequately equipped with the requisite navigational facilities.

(a) the details of airports without modern navigational facilities in the country;

(b) Modernisation of equipments by replacement of old equipments/adding new equipments is a continuous process. The requirement of these equipments is deter-

(b) the reasons for delay in replacing the outdated equipments and providing ad-

mined by environmental conditions at each airport and type of aircraft operation. This is being done in a phased manner.

(c) Modern navigational equipments like Airport Surveillance Radar (ASR), Monopulse Secondary Surveillance Radar (MSSR), Very High Frequency Omni Range (VDR) are being imported to be installed at various airports in due course of time. A project is under implementation for modernisation of Delhi and Bombay airports.

Regulation of Film Awards

1865 SHRI SUDHIR GIRI Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether some charges have been made in the regulation of Film Awards in 1991,

(b) if so, the reasons therefore, and

(c) the details of the changes thus made?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRJAVYAS)

(a) Yes, Sir

(b) The regulations have been amended as result of acceptance by the Government of some recommendations made by the juries of the last National Film Festival held in May, 1991 and also with a view to streamline the procedure for inviting entries for the National Film Festival Awards.

(c) Details are given in the statement attached.

STATEMENT

The National Film Festival Regulations have been amended/modified to the extent indicated below vide Public Notice No 303/

23/91-F (F) dated 29th November, 1991 issued by the Ministry of Information and Broadcasting -

(A) In Schedule -I to the National Film Festival Regulations below S No (XXVI), the following new awards shall be inserted

(XXVII) Best Special Effects Rajat Kamal and cash Prize of Rs 10,000/- to the creator

(XXVIII) Best Choreography Rajat Kamal and a cash prize of Rs 10,000/- to the Choreographer

(B) The S Nos of the Awards mentioned in Schedule I from Serial No (XXVIII) on ward shall be renumbered accordingly

(C) For the award mentioned at S No (VII) of Schedule I, the existing entry under column I shall be substituted by the following

Best film on Other Social issues such as prohibition, women and Child Welfare, anti dowry, drug abuse, welfare of the handicapped etc.

(D) In the 'Procedure for Entry of Film', page 5, under 16 (c), the following shall be inserted

16(D) A certified copy of the censor certificate

(E) In schedule III of the entry form, after S No 17, the following shall be inserted

I/We hereby declare that the information provided herein is true to the best of my/our knowledge and corresponds with the credit titles of the said film. I/We also understand that the Directorate has the right to reject any entry, at any stage, if the information entered in this form is found to be incorrect.

(F) Under the 'Awards for Feature Film Section', item No 7, Page 2, the following shall be substituted